

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 211 of 2017 (SZ)

IN THE MATTER OF:

Mrs. Sujana Raj,
W/o. A. Karunayaraj,
No.317, (Old No.90 F/3),
Madankoil Street,
Vallankumaranvilai,
Kottar Post,
Nagercoil – 2
Kanyakumari District.



... Applicant(s)

AND

1. The Tamil Nadu Pollution Control Board,
Rep. by its Member Secretary,
No.76, Mount Salai, Guindy,
Chennai – 600 032
2. The Environmental Engineer,
Tamil Nadu Pollution Control Board,
22/15, Parvathavarthini Street,
Near Collectorate Signal,
Nagercoil – 1,
Kanyakumari District.
3. The Superintending Engineer,
Tamil Nadu Pollution Control Board,
22/15, Parvathavarthini Street,
Near Collectorate Signal,
Nagercoil – 1,
Kanyakumari District.
4. The Member Secretary,
Nagercoil Town,
11A, Raman Pillai Street,
Near T.D. Pillai Marriage Hall,
Ravacarpuram,
Nagercoil,
Kanyakumari District.
5. The Executive Engineer,
Kanyakumari Electricity Distribution Circle,
Nagercoil,
Kanyakumari District.

6. The J.A.D. Rubber Band Factory,
Door No.95C/5, Madankoil Street,
Vallankumaranvilai,
Kottar Post, Nagercoil – 2
Kanyakumari District – 629 002

Rep. by its Partners

- i) Sesahaiah S/o. Devasahayam
- ii) D. John
- iii) Paul

7. Anto Saw Mill,
Rep. by its Partners,
Door No.95, C/5, Madankoil Street,
Vallankumaranvilai,
Kottar Post,
Nagercoil – 2
Kanyakumari District.

... Respondent(s)

Counsel appearing for the Applicant:

**M/s. A.R.Nixon, A. Jayachandran, D. Arul,
V.Paul Panneer Selvam, J.C. Aruldhas**

ORDER

PRESENT:

HON'BLE SHRI JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER

Dated 04th October, 2017

Whether the Judgement is allowed to be published on the Internet – Yes/No
Whether the Judgement is to be published in the All India NGT Reporter – Yes/No

Learned counsel appearing for the applicant seeks permission to withdraw the application with liberty to file proper application in accordance with law. Permission with liberty granted.

The application is dismissed as withdrawn with liberty to file proper application in accordance with law. No order as to costs.

Justice M.S. Nambiar
Judicial Member